

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.10.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 6835 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deccans Safety Glass Works Pvt. Ltd Vs. ATS Township Pvt. Ltd.	Arjun Dewan
2.	I.A. No. 6952 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Punjab National Bank Vs. West Bengal State Electricity Distribution Company Ltd. & Ors.	Shruti Shivkumar
3.	I.A. No. 6969 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Union Bank of India & Ors. Vs. Assistant Commissioner of Sales Tax & Excise Baddi Circle-2 & Anr.	Arun Kumar Shukla
4.	I.A. No. 6971 of 2024 in Comp. App. (AT) No. ___ of 2024	Avlight Automotives Ltd. & Ors. Vs. Raj Kumar Bhatia & Ors.	Sushant Kumar
5.	I.A. No. 7043 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sandeep Gupta Vs. Tara Chand Meenia RP	Anshika Dubey
6.	I.A. No. 7084 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Hem Singh Bharana Vs. State Bank of India	Apoorv Agarwal
7.	I.A. No. 7254 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ram Ratan Kanoongo Vs. Bank of Maharashtra	Khushboo Shah

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**Assistant Registrar**